

Bonus to Tamilnadu Government for Performance Under Rural Water Supply Programme

4010. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Tamil Nadu is to get bonus from the Union Government this year as reward for their performance in coverage of identified problem villages under the Rural Water Supply Programme ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEVELOPMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRA KAR) : (a) and (b) Since there is no provision in the Seventh Five Year Plan for giving incentive bonus based on performance in coverage of problem villages with drinking water facilities, there is no question of giving bonus to any state this year.

Certificates Awarded for Excellence

4011. SHRI MANIK REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that blank Certificates for excellence were awarded for printers, publishers and designers in token of National awards won by the persons who had collected from all over the country (Newstime-19.9.1985) ;

(b) whether this happened because of Government's directives to work faster ; and

(c) whether Government would in future entrust this work to computer for better results ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) Yes, Sir.

(b) No, Sir. An enquiry into the matter has already been started to fix responsibility and take remedial measures.

(c) There is no such proposal under consideration.

Financial Assistance to Rural Consumer Retail Outlets

4012. SHRI CHINTAMANI JENA : SHRI AMARSINH RATHAWA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to extend financial assistance to the Rural Consumer Retail Outlets opened in the country through a Central Sector scheme at least for a period of five years till they become viable ;

(b) if so, the details thereof ;

(c) if not, the reasons therefor ; and

(d) whether Government propose to give transport subsidy also to rural consumer outlets so as to enable them to supply the essential articles to the weaker sections living in the remote areas at fair prices ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) :

(a) Yes, Sir.

(b) and (c) The scheme is being implemented through the National Cooperative Development Corporation. Under the scheme margin money assistance ranging from Rs. 5,000/- to Rs. 20,000/- depending upon the business potential is provided to the Primary Agricultural Credit Societies/ Farmers Service Societies/ Large Sized Multi purpose Societies etc. (known as link Societies). Additional margin money assistance is also provided to such societies for opening of branches at the rate of Rs. 5,000/- for each branch.

(d) No, Sir. To enable the primary marketing societies/wholesale consumer cooperative stores/state federation of consumer cooperatives, working as lead Societies for supply of consumer articles to the Link Societies in the rural areas, financial assistance is provided by the National Cooperative Development Corporation for purchase of transport vehicles. Such assistance to the Lead Societies is in the form of loan upto the maximum of Rs. 2 lakhs to meet upto 75% of cost of the vehicles. In respect of societies located in North-Eastern States and Sikkim, 95% of

the cost is given as loan. In respect of societies for Scheduled Castes and Scheduled Tribes, subsidy is also given to the extent of 25%.

Illegal Fishing in Sunderbans Areas

4013. SHRI INDRAJIT GUPTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the flood-cum-cyclone devastation in Sunderbans areas of West Bengal in October, 1985 was aggravated by the weakening of the river embankments due to breaches made in them over several years by the owners of illegal fisheries who carry on their profitable business by inducting the brackish water of the river in to the adjoining paddy fields and flooding them ; and

(b) whether Union Government propose to take steps in conjunction with State Government to suppress such illegal fishing.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) Information is being collected and will be placed on the table of the sabha.

Industrial Disputes from Dhanbad Region Pending for Reference with Labour Ministry

4014. SHRI BASUDEB ACHARIA : Will the Minister of LABOUR be pleased to state :

(a) number of industrial disputes from Dhanbad region pending with the ministry for reference as on 1 October, 1985 :

(b) number of disputes concerning the tribal workers ; and

(c) whether Government propose to take special crre for the disputes concerning the tribal workers to give them early justice ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) As on 1.10.1985, 222 Failure of conciliation reports on industrial disputes fent by the Central Industrial

Relations Machinery from Dhanbad region were pending decision in the Ministry of Labour either for reference or for declining reference to adjudication.

(b) and (c) No separate statistics are maintained regarding industrial disputes concerning tribal workers.

Hiring of Godowns by C.W.C. in Shyamnagar

4015. SHRI ZAINAL ABEDIN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the Central Warehousing Corporation hired two godowns in the Shyamnagar South Jute Mills Complex;

(b) if so, the rent being paid;

(c) whether the said godowns were offered for sale by the owners;

(d) if so, the present position of the said offer; and

(e) whether the Food Corporation of India is also interested in buying those godowns ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) The Central Warehousing Corporation has hired godowns with a total area of 4,67,833 sq. ft. from M/s. Shyamnagar Jute Factory Company.

(b) The Corporation is paying the rent @ 27 paise per sq. ft. per month for an area of 4,01,458 sq. ft.; 35 paise per sq. ft. per month for an area of 41,108 sq. ft. and 40 paise per sq. ft. per month for an area of 25,267 sq. ft.

(c) Yes, Sir.

(d) The Corporation does not propose to purchase these godowns.

(e) No, Sir.

Collection of Developmet Charges by D.D.A. In Jheel Kuranja, Delhi

4016. SHRI LAKSHMAN MALLICK : Will the Minister of URBAN DEVELOPMENT be pleased to state :-